COURT-I

IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

APPEAL NO. 276 OF 2015 & IA NO. 444 OF 2015

Dated: 1st November, 2017

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson

Hon'ble Mr. I.J. Kapoor, Technical Member

In the matter of:

West Bengal State Electricity Distribution Company Ltd. ... Appellant(s)

Vs.

Central Electricity Regulatory Commission & Ors. Respondent(s)

Counsel for the Appellant(s) : Mr. C. S. Vaidyanathan, Sr. Adv.

Mr. Aniket Prasoon Mr. Abhishek Kumar

Ms. Srishti Rai

Counsel for the Respondent(s) : Mr. Nikhil Nayyar

Mr. Divyanshu Rai for R-1

Mr. M. G. Ramachandran Ms. Ranjitha Ramachandran Ms. Anushree Bardhan for R-2

Mr. M. Y. Deshmukh for R-7

Mr. Rajiv Srivastava

Ms. Garima Srivastava FOR r-11

Mr. G. Umapathy

Mr. Aditya Singh for R-12 & 13

Mr. S. Vallinayagam

Mr. A. Leo G. Rozario for R-13

<u>ORDER</u>

IA. No.444 of 2015 (for exemption from filing certified copy of the impugned order) is allowed.

As agreed by learned counsel for the parties, list the matter for further hearing on <u>18.12.2017.</u>

(I. J. Kapoor)
Technical Member

(Justice Ranjana P. Desai) Chairperson